

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 115 of 2013 &**  
**I.A. No. 378 of 2013**

**Dated : 13<sup>th</sup> March, 2014**

**In the matter of**

**Western Electricity Supply Co. of Orissa Ltd. ... Appellant(s)**

**Versus**

**Orissa Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

**ORDER**

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on  
**9.4.2014.**

**COURT MASTER**